

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 1870
TO BE ANSWERED ON 3RD JULY, 2019**

IMPLEMENTATION OF BHARAT NET PROJECT

†1870. SHRI ANIL FIROJIYA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Madhya Pradesh State Electronic Development Corporation Limited has the internal capacity for implementation of Bharat Net Project;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the time by which the project report is likely to be approved; and
- (d) the time by which funds are likely to be provided in this regard?

ANSWER

**MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to (d) BharatNet project is being implemented in a phased manner to provide broadband connectivity to all Gram Panchayats (approx. 2,50,000) in the country, including Madhya Pradesh. The Phase-I of the project in Madhya Pradesh has been assigned to Bharat Sanchar Nigam Limited (BSNL) for implementation.

For expediting the implementation of the BharatNet project, the Union Cabinet on 19.07.2017 approved a modified strategy for implementing BharatNet. According to the approved modified strategy, the remaining 1,50,000 (approx.) Gram Panchayats (GPs) in the country are to be implemented in Phase-II through three models of implementation; viz. State-led model, Private Sector, Central Public Sector Undertaking (CPSU) model.

As approved by the Telecom Commission (now known as Digital Communications Commission), the Phase-II of the project is being implemented through BSNL in Madhya Pradesh.
